

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

COMP.APPL(IBC)/723(CH)2019

IA(I.B.C)/86(CH)2021

In

CP (IB) No.277/Chd/Pb/2018

(Admitted)

(Other IA's on 28.08.2024)

IN THE MATTER OF:

Punjab National Bank

... **Petitioner-Financial Creditor**

Versus

Kudos Chemie Ltd.

... **Respondent-Corporate Debtor**

Under Section: 7, 60(5), 25(j), IBC 2016

Order delivered on 23.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.08.2024.

Sd/-

Court Officer

23.07.2024

Atiqur Rehman